

**GOVERNMENT OF INDIA  
PLANNING  
LOK SABHA**

UNSTARRED QUESTION NO:2106  
ANSWERED ON:09.03.2011  
ISSUE OF UID IN NORTH-EASTERN STATES  
Toppo Shri Joseph

**Will the Minister of PLANNING be pleased to state:**

- (a) whether the drive for issue of Unique Identification (UID) number has started in the North-Eastern States;
- (b) if so, the details thereof;
- (c) whether a number of illegal migrants are living in different parts of Assam and other North-Eastern States;
- (d) if so, whether the Government has made some strategy or guidelines to keep away these migrants from issuing UID; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF STATE FOR PLANNING, PARLIAMENTARY AFFAIRS, SCIENCE & TECHNOLOGY AND EARTH SCIENCES(DR. ASHWANI KUMAR)

- (a): Enrolments have commenced in Tripura, among the North Eastern States, for the issue of Unique Identification (Aadhaar) numbers.
- (b): 2,68,442 Aadhaar numbers have been generated as of date in Tripura.
- (c) to (e): The UIDAI proposes to collect the demographic and biometric attributes of residents through various agencies of the Central and the State Governments and others who, in normal course of their activities, interact with the residents. These entities are described as 'Registrars' of the UIDAI. The recommended verification procedure for demographic data includes documents, introducer system and National Population Register process of public scrutiny. Memoranda of Understanding (MoUs) have been signed with all the State Governments including those in the North East for the implementation of the Aadhaar Programme. There are reports of illegal migrants being in different parts of Assam and other North-Eastern States. The verification procedure to be carried out by the Registrars is meant to ensure that only genuine residents get enrolled into the system.